

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.280 OF 2020

PETITIONER

ALBERT AUGUSTINE K.J. ,
AGED 73 YEARS, S/O JOSEPH,
PENSIONER, HOUSENO.XII/642 IN
KOTTAPADY GRAMA PANCHAYATH,
KOTHAMANGALAMTALUK,
ERNAKULAM DISTRICT, PIN CODE-686692.

BY ADVOCATE LIJOY PARACKAL VARGHESE

RESPONDENTS

1. THE SUB INSPECTOR OF POLICE,
KOTTAPADY POLICE STATION,
KOTTAPADY GRAMA PANCHAYATH,
KOTHAMANGALAM TALUK,
ERNAKULAM DISTRICT, PIN -686692.
2. THE SUPERINTENDANT OF POLICE,
ERNAKULAM (RURAL) , POWER HOUSE JUNCTION,
SUB JAIL ROAD, PERIYAR NAGAR, ALUVA,
ERNAKULAM DISTRICT, PIN- 683101.
3. THE INSPECTOR GENERAL OF POLICE,
ERNAKULAM RANGE, MARINE DRIVE, KOCHI, PIN-682031.
4. STATE OF KERALA, REP. BY THE PUBLIC PROSECUTOR,

W.P(C) TMP NO.280 OF 2020 ..2..

HIGH COURT OF KERALA, ERNAKULAM, PIN-682031.

5. SUB REGISTRAR, OFFICE OF THE SUB REGISTRAR,
KOTHAMANGALAM, ERNAKULAM, PIN-686691.

6. C.N.THAMPAN, AGED 67 YEARS,
S/O CHERUVALLIPADY NARAYANAN,
CHERUVALLIPADY, KOTTAPADY GRAMA PANCHAYATH,
KOTHAMANGALAM TALUK, ERNAKULAM DISTRICT, PIN -686695.

R1-5 BY SRI.K.P.HARISH GOVERNMENT
PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ORDERS ON 05.05.2020, THE COURT ON THE SAME DAY PASSED
THE FOLLOWING:

BECHU KURIAN THOMAS, J

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WP(C) TMP NO. 280 OF 2020

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DATED THIS THE 5th DAY OF May, 2020

ORDER

Government Pleader to get instructions. Notice by email and regular post to the 6th respondent. In the meantime, the 1st respondent shall ensure that petitioner and his family are not thrown out from their residence during the lockdown under the illegal attempts of the 6th respondent.

Post in the first week of June 2020.

BECHU KURIAN THOMAS

JUDGE

Nsd

APPENDIX

PETITIONERS EXTS:

EXHIBIT P 1- THE TRUE COPY OF THE COMPLAINT DTD.22.01.2020, FILED BEFORE THE SUB INSPECTOR OF POLICE, KOTTAPADY POLICE STATION.

EXHIBIT P 2- THE TRUE COPY OF THE COMPLAINT DTD.05.02.2020, FILED BEFORE THE SUPERINTENDANT OF POLICE, ERNAKULAM (RURAL) .

EXHIBIT P 3- THE TRUE COPY OF THE COMPLAINT DTD.28.02.2020, FILED BEFORE THE INSPECTOR GENERAL OF POLICE, ERNAKULAM RANGE.

EXHIBIT P 4- THE TRUE COPY OF THE RECEIPT DTD.28.02.2020, RECEIVED WHEN COMPLAINT WAS FILED BEFORE THE INSPECTOR GENERAL OF POLICE, ERNAKULAM RANGE.

EXHIBIT P 5- THE TRUE COPY OF THE AGREEMENT FOR SALE DTD.24.05.2019, ENTERED INTO BETWEEN THE PETITIONER AND THE 6TH RESPONDENT HEREIN.

EXHIBIT P 6- THE TRUE COPY OF THE PARENT DEED OF THE LAND PROPOSED TO BE PURCHASED BY THE PETITIONER, DEED NO.3243/2006 OF KOTHAMANGALAM S.R.O DTD.22.05.2006.

EXHIBIT P 7- THE TRUE COPY OF THE OPERATION NOTES OF THE WIFE OF THE PETITIONER DATED 27.05.2016, ISSUED FROM LOURDES HOSPITAL, ERNAKULAM.